



NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 10.02.2017.

**PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND  
DR. ASHOK KUMAR MISHRA, MEMBER (T)**

APPLICATION NUMBER : CP 74/15 IN CA 1/15  
PETITION NUMBER : TP 80/16  
NAME OF THE PETITIONER (S) : MYBIRDIE SOLUTIONS LLP  
NAME OF THE RESPONDENT (S) : HABITAT PRAGNYA PROPERTY DEVELOPMENTS PVT. LTD. & 7 OTHERS.  
UNDER SECTION : 397/398

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
1.	ANISH MONU 9734643895	1. Advocate, INDUSLAW PETITIONER	
2.	Laghuram Cadanki 9900039859	Advocate for Respondents	

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. CA 1/15 is taken up today. Counsel for Petitioner in CA 1/15 also filed rejoinder. For filing Vakalat for R-4 and also for filing counter in main petition and for hearing CA 1/15 posted to 13.3.2017.

  
MEMBER(J)

  
MEMBER(T)